OCTOBER, 2026

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C S 25/2026	Union Bank of India Vs M/s. Sri Krishna General Store	Sri Simanchal Panda	9338005621		06.10.2026	06.10.2026
			C S 26/2026	Union Bank of India Vs M/s. Dulhan Parlour and Botic	Sri Simanchal Panda	9338005621		06.10.2026	06.10.2026
			I A 08/2026	Ms Jagannath Water Pumps Pvt Ltd Vs The Principal Secreatry to Government	Sri Pratap Kumar Dash	9348420213		08.10.2026	08.10.2026
			C S 27/2026	State Bank Of India Vs M/s. Sai Krishna Enterprises	Sri Simanchal Panda	9338005621		09.10.2026	09.10.2026
			I A 09/2026	Dr Rasmita Das Swain Vs Dr Banka Bihari Das and others	Sri Sourav Muduli	Not available		15.10.2026	15.10.2026
			C S 28/2026	Dr Rasmita Das Swain Vs Dr Banka Bihari Das and others	Sri Sourav Muduli	Not available		15.10.2026	15.10.2026
			Ex.P 38/2026	M/s. SKL Grapes Vs Ranjan Fruits and Company	Sri Sudarsana Panda	6371528255		16.10.2026	16.10.2026
			I A 10/2026	M/s. Devi Krupa Soft Drinks Vs M/s. Sri Bhoolokamatha Beverages	Sri M. Chandrasekhar	7789926292		16.10.2026	16.10.2026
			CS 29/2026	M/s. Devi Krupa Soft Drinks Vs M/s. Sri Bhoolokamatha Beverages	Sri M. Chandrasekhar	7789926292		16.10.2026	16.10.2026

4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb.07/2026	CMD, Mahanadi Coalfields Ltd. Vs. M/s. Jhar Mining Infra Ltd.	Sri Rakesh Shrma & Associates			05.10.2026	05.10.2026
			C.S.22/2026	Bank of India Vs. Md. Allam & Another	Sri Sujit Kumar Mishra & Associates			16.10.2026	16.10.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	I.A. Comm/19/ 2026	Patik Panda Vs. Managing Director and CEO of Bank of Baroda	S.K. Jena	9437316641		03-10-2026	06-10-2026
			MS/20/2026	IDBI BANK LIMITED represented by its principal Office AGM Vs. M/s Laxmipriya Gas repairing Shop proprietor Somanath Prusty	M.K. Jena	9937793753		09-10-2026	12-10-2026
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Commercial Suit 16/2026	Branch Manager Canara Bank, Rourkela-II Branch -Versus- Sukanta Kumar Swain	Saroj Kanta Kar			09.10.2026	09.10.2026
			Commercial Suit 17/2026	Branch Manager Canara Bank, Rourkela-II Branch -Versus- Biswajit Swain	Saroj Kanta Kar			09.10.2026	09.10.2026
			CMA 03/2026	M/s Adhiraj Cements -Versus- M/s Puja Casting	Sukanta Kumar Biswal			28.10.2026	28.10.2026

8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	C.S. 387/2026	Odisha Grameen Bank vs Gourahari Dalai	Pradeep akumar Pattanayak	94377435931	ppattanayak70@gmail.com	08.10.2026	08.10.2026
			C.S. 392/2026	Bank Of India Vs Senapati Garments	Kiran Maharana	9337721218	kiranmaharana79@gmail.com	09.10.2026	09.10.2026
			C.S. 393/2026	Bank Of India Vs Arnapurna Medicine	Kiran Maharana	9337721218	kiranmaharana79@gmail.com	09.10.2026	09.10.2026
			C.S. 451/2026	S B I Vs Pradip aku Das	Ajay Ku Patra	9337414298	patraajayk1970@gmail.com	30.10.2026	30.10.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 305/2026	Jagannath Panda Vrs Gyanaranjan Nayak	Adv. Sanatan Pani	30.09.2026	16.10.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 267/2025	State Bank Of India Cuttack Vrs Siba Prasad Das	Susamarani Sahoo & Associates	23.10.2025	03.10.2026
			CS(III) 254/2023 CIS 93/2026	Kusumbala Mohanty Vrs Ashok Kumar Swain	S.Mohanty & Associates		05.10.2026
			CS(III) 256/2026	Aashirbad Bharati Vrs Damyanti Savadia	Pratyashish Mohanty & Associates	14.10.2026	14.10.2026
			CS(III) 227/2026	Karnataka Bank ,Cuttack Vrs Sushanta Kumar Pradhan & Another	S.K.Dash & Associates	17.09.2026	14.10.2026
			CS(III) 228/2026	Karnataka Bank ,Cuttack Vrs Surya Trading Co…	S.K.Dash & Associates	17.09.2026	14.10.2026
			CS(III) 184/2026	State Bank Of India Cuttack Vrs Sayed S.M.Hussain	Kaisarun Nisha & Associates	30.07.2026	30.10.2026
			CS(III) 183/2026	State Bank Of India Cuttack Vrs Bapun Kumar Khuntia	Kaisarun Nisha & Associates	30.07.2026	30.10.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	BKGP. 17 of 2026	State Bank of India, Kesinga Vrs. Prema Rout	Sri Gyanendra Kumar Mohanty & Associates	07.07.2026	22.09.2026
			BKJP. 18 of 2026	State Bank of India, Kesinga Vrs. M/s. Maa Medical Store	Sri Gyanendra Kumar Mohanty & Associates	07.07.2026	22.09.2026
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-

7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Comm. Suit.122/ 2026	O G B VS basanti Hotel and others	P.K.Pattanayak	27.07.2026	30.10.2026
			Comm. Suit.392/ 2026	Bank Of India Vs Senapati Garments	Kiran Maharana	09.10.2026	30.10.2026
			Comm. Suit.393/ 2027	Bank Of India Vs Arnapurna Medicine	Kiran Maharana	09.10.2026	30.10.2026

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 54/2026	M/s. Ram Deo Prasad & Sons Vrs BSNL	Adv. Prabodh Ch. Nayak	30.09.2026	06.10.2026
			Exe. No. 444/2021	Balaram Choundhury Vrs M/s. J.S. Apparels & Foorwares	Adv. Aditya Mohapatra	20.09.2021	05.10.2026
			Arb(A) No. 01/2026	Gurvidarsing Arora Vrs M/s. VVPM Fore Ventures Pvt. Ltd	Adv. Prabin Das	21.09.2026	06.10.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 150/2008	Smt. Jyoshnarani Lenka Vrs Pranati Pattanaik	Adv. Bijay Kumar Mahapatra	23.02.2008	12.10.2026
			CS 25/2023	Inion of India Vrs Indrani Pattanik & Other	Adv. Alok Kumar Mohanty	24.01.2023	30.10.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 113/2024	State Bank of India SMEC Cuttack Vrs M/s Engineer & Another	Sayed Asif Ali & Associates	19.11.2024	01.10.2026
			CS (III) 167/2023	Great Eastern Udyog Vrs M/s L.C. Industries Pvt Ltd. & Another	B.P.Dhal & Associates	20.12.2023	01.10.2026
			CS (III) 10/2025	UCO Bank Cuttack Vrs Bijay Laxmi Enterprises & Another	G.Kar & Associates	06.02.2025	05.10.2026
			CS (III) 179/2025	Bank of Baroda Vrs M/s Auro Gas Agency	R.K.Rout & Associates	08.08.2025	05.10.2026
			CS (III) 186/2025	State Bank of India SMEC Cuttack Vrs Karmapolu Anand Rao	N.Tripathy & Associates	18.08.2025	05.10.2026
			CS (III) 162/2025 State Bank of India Cuttack	CS (III) 162/2025 State Bank of India Cuttack	CS (III) 162/2025 State Bank of India Cuttack	CS (III) 162/2025 State Bank of India Cuttack	CS (III) 162/2025 State Bank of India Cuttack
			CS (III) 178/2025	Bank of Baroda Vrs Aurobinda Sahu	Ranjan Kumar Rout & Associates	08.08.2025	06.10.2026
			CS (III) 112/2025	Biraja Construction Vrs Devolment Commisioner Cum Additional Chief Secretary Water Deparment & Others	A.Sanghenaria & Associates Vrs Siva Prasad Sethy (AGP)	04.07.2025	12.10.2026
			CS (III) 246/2025	Bank of Baroda Dhenkanal Branch Vrs Chinmaya Rout	R.K.Rout & Associates	25.09.2025	14.10.2026

			CS (III) 189/2025	State Bank of India SMEC Cuttack Vrs Rakesh Barik	N.Tripathy & Associates	18.08.2025	14.10.2026
			CS (III) 69/2025	State Bank of India SMEC Cuttack Vrs Dhakineswari Variety Store & Another	Subrat Sarangi & Associates	05.05.2025	14.10.2026
			CS (III) 196/2025	State Bank of India SMEC Cuttack Vrs Lucky Diagnostics & Another	N.Tripathy & Associates	18.08.2025	15.10.2026
			CS (III) 65/2025	Bank Of India Vrs Sabitri Pratap	S.K.Behera & Associates	26.04.2025	15.10.2026
			CS (III) 455/2020 CIS (404/2021)	State Bank of India SMEC Cuttack Vrs M/S Biocore Life Sceience Anup Mohanty	N.Tripathy & Associates	09.10.2020	15.10.2026
			CS (III) 191/2025	State Bank of India SMEC Cuttack Vrs Rajeswari Rao	N.Tripathy & Associates	18.08.2025	15.10.2026
			CS (III) 194/2025	State Bank of India SMEC Cuttack Vrs Sonali sahoo	N.Tripathy & Associates	18.08.2025	15.10.2026
			CS (III) 203/2025	State Bank of India SMEC Cuttack Vrs Binapani Medicine Store	N.Tripathy & Associates	23.08.2025	15.10.2026
			CS (III) 225/2025	State Bank of India SMEC Cuttack Vrs Kalpataru Enterprises & Another	N.Tripathy & Associates	20.09.2025	16.10.2026
			CS(III)245/2025	Bank of Baroda Dhenkanal Branch Vrs Omm Sai Variety Store	R.K.Rout & Associates	25.09.2025	29.10.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	-	-	-	-	-
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	C.S. No.04/84 of 2024/2026	Grameeen Bank Vs Jogendra Nayak nad others	P.K.Pattanayak	19.09.2024	29.10.2026

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decision from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CMA 25 of 2024	Union of India Vrs M/S. FEBCON INDIA	Adv. Umakanta Pattanaik	02.02.2024	-	01.10.2026	972	Allowed on contest	-	-	-
			Arb. 33 of 2021	Erstwhile North Eastern Electricity Supply Company Vrs Premier Cable & Conductors Pvt. Ltd & others	Adv. D. Mohanty	30.09.2021	-	05.10.2026	1831	Allowed on contest	-	-	-
			Arb 26 of 2026	M/s. Jasvit Construction Pvt. Ltd Vrs M/s. Engineering Projects India Ltd.	Adv. Bishnu Prasad Pradhan	17.06.2026	-	12.10.2026	117	Allowed on contest	-	-	-
			CS 314 of 2023	Anarock Property Consultant Pvt. Ltd Vrs Konark Cement & Asbestor Ltd	Adv. Samarendra Kumar Mohanty	02.12.2023	-	13.10.2026	1046	Decreed on contest	-	-	-
			Arb 03 of 2015	Union of India Vrs M/s. Om Spun Pipes &	Adv. Umakanta Pattanaik	27.01.2015	-	31.10.2026	4295	Dismissed on Contest	-	-	-

				Concrete Works									
			Arb. 11 of 2015	M/s. Om Spun Pipes & Concrete Works Vrs Union Of India	Adv. S.S. Padhy	06.02. 2015	-	31.10. 2026	4285	Dismisse d on Contest			
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 24/2024	Canara Bank Vrs Binod Kanungo	Santosh Ku Mahanthy Associates Vrs Radha Raman Das & Associates	20.02. 2024		06.10. 2026	957 Days	Contested			
			CS(III) 254/2023 CIS 93/2026	Kusumbala Mohanty Vrs Ashok Kumar Swain	Srinivas Mohanty & Associates Vrs Pritam Kumar Mohanty Associates	08.11. 2023		30.10. 2026	1082 Days	Contested			
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 60/2024	Bank of Baroda Vs Kotni Ramya Madhuri and others	Sri Nilakantha Dash	04.09. 2024	------	01.10. 2026	02 years 01 month	Contested	------	------	U/o.7, R-1 of CPC
			E.P. 179/2024)	MS Bajaj Finance Limited Vs Royal Classic	Neelamadh ab Mahapatro	20.08. 2024	------	01.10. 2026	2 years 02 month	Contested	------	------	U/o.21, R-11 of CPC
			E.P. 02/2025	Phoenix ARC Pvt Ltd Vs Arihant Junior College and others	Deepak Kumar Sukla	03.01. 2025	------	01.10. 2026	1 years 09 month	Contested	------	------	U/o.21, R-11 of CPC
			E.P. 80/2023	Cholamandala m Investiment And Finance Co Ltd Vs Santosh Kumar Sahu	Deepak Kumar Sukla	05.09. 2023	------	08.10. 2026	3 years 01 month	Contested	------	------	U/o.21, R-11 of CPC
			E.P. 26/2026	State Bank Of India Vs Krushna Chandra Behera	Simanchal Panda	25.06. 2026	------	08.10. 2026	03 month	Contested	------	------	U/o.21, R-11 of CPC

			C.S. 60/2024	Bank of Baroda Vs Kotni Ramya Madhuri and others	Sri Nilakantha Dash	04.09. 2024	------	01.10. 2026	02 years 01 month	Contested	------	------	U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-	-	-	-	-	-	-
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS 11 of 2025	Bank of Baroda Vs. Subhransu Mahakur	Sri Pramod Kumar Tripathy & Associates	13.03. 2025	No	08.10. 2026	1 Year 6 months 26 days	Contested	-	-	-
			Exe. 30 of 2025	Ashitap Mohanty Vs. State of Odisha represented through Collector, Balangir and others	Gopal Chandra Panigrahi & Associates	15.05. 2025	No	14.10. 2026	1 year 4 months 30 days	Contested	-	-	-
			Exe. 41 of 2025	M/S Sundaram Finance Limited Vs. Mr. Durga Prasad Pradhan	Bhabani Shankar Satapathy & Associates	04.09. 2025	No	15.10. 2026	1 year 1 month 11 days	Contested	-	-	-
			C.S. 184/36 of 2018-24	Utkal Grameen Bank Vs. Binapani SHG, Chikalbahal represented through its President Beda Sagar	Sri Pramod Kumar Tripathy & Associates	13.11. 2025	No	31.10. 2026	11 months 18 days	Contested	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-	-	-	-	-	-	-

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arb 7/24 of 2004-2025	M/s Grihasti Udyog Pvt. Ltd -Versus- M/s Dipti Associate	R.P. Patnaik	25.06. 2024		29.10. 2026	856	Contested			U/s 34 of Arbitration & Conciliation Act
			Arb 2/38 of 2025	M/s Grihasti Udyog Pvt. Ltd -Versus- M/s Dipti Associate	R.P. Patnaik	24.01. 2025		29.10. 2026	643	Contested			U/s 34 of Arbitration & Conciliation Act
			CMA 12/2025	Jay Iron and Steel Limited -Versus- Arving Kumar Tekriwal	B.K. Das	17.10. 2025		01.10. 2026	349	Contested			U/s 9 Rule 13 of C.P.C.
			Execution 587 of 2025	Bijay Kumar Pradhan -Versus- Larsen and Toubro Limited, Construction	Upendra Kumar Pandey	13.08. 2025		13..10. 2026	426	Contested			U/s 21 Rule 11(2) of C.P.C.
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Comm. Suit-08/2012	Chittaranjan Panda V/S O S F C	D.P.Mohapatra	29.11. 2011	NO	30.10. 2026	5450	Judgment	NIL	NIL	NIL

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2589	Institution- 53 Received- 01 Total- 54	53	2590	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1141	64	58	1147	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	215	09	22	202	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	237	02	26	213	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	150	04	10	144	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	314	07	53	268	
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	675	06	35	646	
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1753	Institution- 04 Received- 25 Total- 29	Disposal-20 Transfer- 02 Total- 22	1760	
TOTAL			**7074**	**Institution-149 Received- 26 Total- 175**	**Disposal-277 Transfer- 02 Total- 279**	**6970**	